

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**IA NO. 582 OF 2018 IN**  
**DFR NO. 166 OF 2018**

**Dated: 17<sup>TH</sup> May, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Power Grid Corporation of India Ltd.**

....

**Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

....

**Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Deep Rao

Counsel for the Respondent(s)

:

Mr. Alok Shankar for R-2

Ms. Garima Jain for R-3

Ms. Parichita Choudhury for

Ms. Swapna Seshadri for R-15

**ORDER**

**IA NO. 582 OF 2018**

**(Application for condonation of delay in filing)**

We have heard the learned counsel, Mr. Deep Rao, appearing for the Appellant, the learned counsel, Mr. Alok Shankar, appearing for the second Respondent, the learned counsel, Ms. Pratiksha Mishra, appearing for the third Respondent and the learned counsel, Ms. Parichita Chowdhury, appearing for the Respondent No. 15.

The learned counsel appearing for the Appellant submitted that, there is a delay of 470 days in filing the Appeal which has been explained satisfactorily and sufficient cause has been shown in the application. The same may kindly be accepted and delay may kindly be condoned.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

In the light of the submission made by the learned counsel appearing for the Appellant, what has emerged is that the Appellant has explained the reasons for the delay in filing the appeal satisfactorily and sufficient cause has been shown in the

application. The same is accepted and the delay in filing the appeal is condoned. IA No. 582 of 2018 for the delay in filing the appeal is allowed.

**DFR NO. 166 OF 2018**

Registry is directed to number the appeal and list the matter for admission on 25.05.2018, as requested.

**(S.D. Dubey)**  
**Technical Member**  
*js/vt*

**(Justice N. K. Patil)**  
**Judicial Member**